

LOK SABHA

UNSTARRED QUESTION NO. 302

TO BE ANSWERED ON 18.12.2017

EXPANSION OF NATURAL GAS PIPELINES

302. SHRI BAIJAYANT JAY PANDA:

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

(a) whether the Petroleum and Natural Gas Regulatory Board has granted permission to GAIL for laying and expanding natural gas pipeline along the Surat-Paradeep route and if so, the details and the current status thereof;

(b) the status of the Expression of interest made by H-Energy Private Limited for laying and operating natural gas pipeline on the Contai-Paradeep-Dattapulia route;

(c) whether the Government is aware that lack of availability of natural gas pipeline infrastructure in Odisha is adversely affecting the ability to establish CNG stations as a measure against vehicular pollution and if so, the details thereof and the reaction of the Government thereto; and

(d) the concrete steps taken by the Government to ensure the availability of natural gas, pipeline infrastructure and establishment of CNG stations in Odisha in a time-bound manner?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a): Petroleum and Natural Gas Regulatory Board (PNGRB) granted authorization in the year 2012 to GAIL to lay, built and operate or expand natural gas pipeline along the Surat-Paradeep route. This pipeline will cover the States of Gujarat, Maharashtra, Chattisgarh and Odisha. Subsequent to the authorization, GAIL has completed the route survey work for section Paradip/Dhamra to Deori of 1000 KM in December, 2016. However, due to lack of firm tie-ups with anchor load customers en-route pipeline, the project activities are kept on hold.

(b): Based on expression of interest (EOI) made by H-Energy Private Limited (HEPL) to PNGRB, a tender to grant authorization for developing Contai - Dattapulia – Jajpur – Dhamra – Cuttack -Paradip Natural Gas Pipeline was invited by PNGRB in October, 2015. However, the PNGRB has annulled the entire bidding process in July, 2016.

(c) & (d): In order to make available clean and eco-friendly fuel, i.e. natural gas to the eastern parts of the country, the Government has taken a decision to provide a capital grant of Rs.5176 crore (i.e. 40% of the estimated capital cost of Rs.12,940 Crore) to GAIL for development of a 2655 Km long Jagdishpur-Haldia/Bokaro-Dhamra Gas Pipeline (JHBDPL) project, popularly

known as the “Pradhan Mantri Urja Ganga” of Eastern India in a time bound manner. This pipeline will transport Natural Gas to the industrial, commercial, domestic and transport sectors in the States of Bihar, Jharkhand, Odisha, West Bengal and Uttar Pradesh. In the state of Odisha, the pipeline is being constructed of about 762 km covering 13 districts, i.e., Bhadrak, Jajpur, Dhenkanal, Angul, Sundergarh, Sambalpur, Jharsuguda, Debagarh, Jagatsinghpur, Cuttack, Khordha, Puri and Kendrapara. It will connect major industrial clusters of Khurdha, Jharsuguda, Rourkela, Sambalpur, Bhubaneswar, Cuttack, Angul, Dhenkanal, Kalinganagar, Jajpur and Paradip. Further, the government has also approved the development of City Gas Distribution (CGD) network including Compressed Natural Gas (CNG) stations in Bhubaneswar and Cuttack in synchronization of JHBDPL project in Odisha. In the city of Bhubneswar, Piped Natural Gas (PNG) supply to households has been commenced in October, 2017. CNG dispensing services in Bhubneswar is also likely to commence soon.

PNGRB has identified 10 Geographical Areas (GAs) in Odisha depending on the natural gas pipeline connectivity/natural gas availability and techno-commercial feasibility for grant of authorization to develop CGD network.
